

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

I.A. No. 3

In

CIVIL APPEAL NO. 4002 OF 2007

AGGARWAL MODI ENTERPRISES (CINEMA PROJECT)  
PVT. LTD.

APPELLANT(S)

VERSUS

NEW DELHI MUNICIPAL COUNCIL

RESPONDENT(S)

ORDER

I.A No. 3 (application for direction) is rejected.

..... J.  
(DR. ARIJIT PASYA T)

..... J.  
(LOKESHWAR SINGH PANTA)

NEW DELHI,  
DECEMBER 11, 2007  
ITEM NO.MM- B COURT NO.4

..... J.  
(P. SATHASIVAM)  
SECTION

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

I.A.No. 3 in CIVIL APPEAL NO(s). 4002 of 2007

AGGARWAL MODI ENTERPRISES (CINEMA PROJECT)  
PVT. LTD.

APPELLANT(S)

VERSUS

NEW DELHI MUNICIPAL COUNCIL  
(Application for Direction)

RESPONDENT(S)

Date: 11 / 12 / 2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASYA T  
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA  
HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s)

Mr. Mukul Rohatgi, Sr.Adv.  
Mr. Vishnu Mehra, Adv.  
Mr. Mahesh Aggarwal, Adv.  
Mr. E.C. Agrawal a, Adv.

For Respondent(s)

Mr. Ra kes h K. Kh an n a, Sr.Adv.  
Dr. Rash mi Kh an n a, Adv.  
Mr. Surya K ant, Adv.  
Mrs. Shalja Sinha, Adv.  
Mr. P r a n ev Vyash, Adv.

UPON hearing counsel the Court made the following  
O R D E R

I.A No. 3 (application for direction) is rejected.

(Madhu Bal a)  
Sr. PA

(Vijay Aggarwal)  
Court Master

(Signed order is placed on the file)